

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 296 of 2013

Dated : 10th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Prayas Energy Group

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Adv.,
Mr. Pranav Vyas for R-2
Mr. Buddy A. Rangarandhan
Ms. Ramni Taneja
Mr. Umang Jain for R.3

ORDER

Reply has been filed in I.A.

Post the matter on **21.04.2014** for final disposal. In the
meantime, reply in the main Appeal be filed after serving copy on the
other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/js